

A number of schemes and stress busters like Yoga Courses, Course on "Art of living" etc. are being arranged to reduce the stress level of Force personnel. Adequate emphasis is also being laid on transparent leave policy, better medical facilities, sports activities etc. Several welfare schemes have been initiated for the welfare of personnel. These contribute a lot for stress relief. The grievances reported at each level are being redressed through counseling expeditiously.

Agreement between India and US on terrorism

†1854. SHRI RAVI SHANKAR PRASAD :

SHRI RAM JETHMALANI :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that recently an agreement has been entered into between India and US to take on terrorism;

(b) if so, the type of aid India would get from US under this agreement;

(c) whether it is also a fact that in order to take on terrorism the country needs to take aggressive steps; and

(d) if so, Government's reaction thereto and the likelihood of cooperation in this direction from this agreement?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MALKEN) : (a) to (d) The India-US Counter Terrorism Cooperation Initiative was signed on 23rd July 2010. The India-US Counter Terrorism Cooperation Initiative seeks to further enhance the cooperation between two countries in Counter Terrorism as an important element of their bilateral strategic partnership. The initiative, *inter-alia*, provides for strengthening capabilities to effectively combat terrorism; promotion of exchanges regarding modernization of techniques; sharing of best practices on issues of mutual interest; development of investigative skills; promotion of cooperation between forensic science laboratories; establishment of procedure to provide mutual investigative assistance; enhancing capabilities to act against money laundering, counterfeit currency and financing of terrorism;

exchanging best practices on mass transit and rail security; increasing exchanges between Coast Guards and Navy on maritime security; exchanging experience and expertise on port and border security; enhancing liaison and training between specialist Counter Terrorism units including National Security Guard with their US counter parts.

The Government pursues a multi dimensional approach to combat terrorism which, *inter-alia*, includes commitment to rule of law, democratic progresses, zero tolerance for Human Rights violations, apart from strengthening the security and intelligence machinery not only to prevent terrorist incidents but also to respond appropriately.

Crimes against women

†1855. SHRI NARENDRA BUDANIA :

DR. PRABHA THAKUR :

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the State-wise cases of rape and sexual harassment against women during the last three years;

(b) the States where such cases have increased and the States where the same have decreased during the last three years as compared to years before; and

(c) the reasons for the increase, if any, along with the details of efforts made to prevent the same and the effectiveness of the said efforts?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN) : (a) As per information provided by National Crime Records Bureau (NCRB) State/UT-wise details of cases registered, cases chargesheeted, cases convicted, persons arrested under rape and sexual harassment during 2006-2008 are given in Statemet (*See below*).

(b) The details of States/UTs where cases of rape and sexual harassment increased/decreased during 2007-2008 as compared to the respective previous years given in Statement II (*See below*).

†Original notice of the question was received in Hindi.